

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With  
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021**

**Name of the Company:** Alliance Industries Ltd  
V/s  
People International & Services Pvt Ltd

**Section:** 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

**ORDER**

Today this matter is wrongly listed on Board. Hence, this matter stands  
adjourned to 18.01.2021 at 2.30 PM.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 13th day of January, 2021

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)